

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 430 & 42 OF 2018 in  
APPEAL NO. 120 OF 2018 &**

**Dated: 1<sup>st</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Photon Suryakiran Pvt Ltd.**

**...Appellant(s)**

**Vs.**

**Mangalore Electricity Supply Company Ltd  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pallavi Rao

Counsel for the Respondent(s) : Mr. Darpan K.M. for R-1

**ORDER**

Learned counsel for the Respondent No. 1 is directed to file reply within 10 days time after serving the advance copy on the other side.

List the matter on **14.11.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Js/kt*